

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4243
TO BE ANSWERED ON 11.08.2016

PMGSY IN NORTH-EASTERN STATES

4243. SHRI RADHESHYAM BISWAS:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has formulated any action plan to improve Pradhan Mantri Gram Sadak Yojana (PMGSY) and if so, the details thereof, scheme-wise;
- (b) whether the Union Government has changed the pattern of fund sharing between State and Union Government, if so, the details thereof, scheme-wise;
- (c) whether the Union Government will take special care for implementation of road connectivity under PMGSY in North Eastern States and if so, the details thereof; and
- (d) whether the Union Government proposes to take any steps to complete the pending works thereunder?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the Government of India to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the Core Network. Projects under Pradhan Mantri Gram Sadak Yojana (PMGSY) are executed by State Governments through their designated agencies i.e. State Rural Roads Development Agencies (SRRDAs) at the State level and Programme Implementation Units (PIUs) at the district level. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). For most intensive IAP blocks as identified by the Ministry of Home Affairs, the unconnected habitations with population 100 and above (as per 2001 census) are eligible to be covered under PMGSY.

The fund sharing pattern under PMGSY has been changed to 60:40 ratio between the Centre and States (except for 8 North Eastern and 3 Himalayan States for which it will be 90:10) for all the ongoing as well as outstanding works with effect from the year 2015-16. For accelerated execution of PMGSY in the States, the Ministry of Rural Development in consultation with the Ministry of Finance and the States has formulated an Action Plan to advance the completion target of the Programme from March 2022 to March 2019.

The Ministry constantly reviews the implementation of PMGSY in the States, particularly in the North Eastern States to improve the effective implementation of the Programme. A Regional Review Meeting including NE States was held on 18-19 February, 2016 at Guwahati, Assam, which reviewed the Physical and Financial progress of the works under PMGSY in the States. A special Review Meeting with Chief Secretary, Assam was recently held on 14.6.2016 to closely monitor the progress of PMGSY works in Assam.